

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

7. I.A. 3609/2024

In

C.P. (IB)/641(MB)2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.07.2024**

NAME OF THE PARTIES: Intec Capital Limited

VS

Shivani Flexipack Limited

Appearance

For Resolution Professional : Adv. Manoj Kumar Mishra.

For Respondent :

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 3609/2024

This is an Application filed by the Resolution Professional seeking extension of 90 days beyond 180 days for CIRP. It is submitted that extension is required in view of the fact that NCLAT has stayed the final decision to be taken by the CoC relating to the Resolution Plan. In view of the submission made in the above-mentioned application, we are inclined to grant the extension by 90 days w.e.f. 27.05.2024 to 25.08.2024. Accordingly, I.A. is **allowed** and **disposed of**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Saharukh---

Sd/-
LAKSHMI GURUNG
Member (Judicial)